

up some new coal mines in West Bengal;

(b) if so, what are the details thereof; and

(c) what steps Government have taken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The following new coal mines are proposed to be constructed in West Bengal:—

Project	Capacity on completion (Million tonnes/ annum)
1. Kalidaspur	0.58
2. Bhanora West	0.94
3. Chora Block	0.99
4. Khottadih Opencast	3.00
5. Jhanjhra-I	2.80
6. Mandaman opencast	1.50
7. Sarpi block	0.90
8. Kumarkhala opencast	0.60

(c) Project Reports in respect of these mines have been received and are under consideration.

Creation of All India Judicial Service

76. SHRI PRASENJIT BARMAN:
SHRI SUDHAKAR PANDEY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration at present to set up All India Judicial Service; and

(b) if so, what are the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b) The Law Commission in its 77th report recommended the formation of an All India Judicial Service, with the same rank and pay scale as the Indian Administrative Service. The report envisages recruitment from among Law graduates and a training period of two years during which a recruit to the service can acquire familiarity with regional language of the State to which he is allocated. The State Governments and Union Territory Administration have been addressed in May, 1981 to elicit their views in the matter. Their replies (except in the case of Nagaland) are awaited.

Advisory bodies for Doordarshan Centres in Bengal

77. SHRI PRASENJIT BARMAN:
SHRI SUDHAKAR PANDEY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are advisory bodies for Calcutta, Kurseong and Siliguri Akashvani Centres and Calcutta Doordarshan;

(b) if so, what are the terms and conditions of these advisory bodies; and

(c) what are the names and addresses of the present members of the respective advisory bodies?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) So far as AIR is concerned, the policy is to have Programme Advisory Committees at each programme originating stations of All India Radio originating programmes for not less than 5½ hours. Such Committees are